# Government of India Ministry of Finance Department of Economic Affairs

# LOK SABHA UNSTARRED QUESTION No.967 TO BE ANSWERED ON FRIDAY THE 8<sup>TH</sup> FEBRUARY, 2019 (MAGHA 19, 1940, SAKA)

# FANTASY SPORTS

### 967. SHRI A.P. JITHENDER REDDY:

### Will the Minister of FINANCE be pleased to state:

- (a) whether the Government proposes to regulate fantasy sports, if so, the details thereof and action taken thereon;
- (b) the number of cases with consumer courts regarding disputes on fantasy sports;
- (c) whether as per Supreme Court's decision it is a 'game of skill' and not gambling or betting, if so, the details thereof;
- d) whether fantasy sport forms comes under Entry 34 of the List II under Seventh Schedule of the Constitution, if so, the details thereof and if not, the status of such sport under the Seventh Schedule; and
- e) whether the Government intends to enact laws to govern the financial transactions in the industry, if so, the details thereof and if not, the reasons therefor?

#### ANSWER

#### MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PON. RADHAKRISHNAN)

(a) to (e): Betting and Gambling comes under List II of Seventh Schedule (entry 34) of Constitution of India, for which States are competent to enact Laws.

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